

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	TP 12/17	For comply the objections	433 (e) (f)	Jayaprakash Narayan Rao N.R. Vs. Metro Corpn. Infrastructure Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **K. MANJUNATHARAO** PETITIONER
RESPONDENT



2. **Abdul Ameen** Respondent



ORDER

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is present. Counsel for Operational Creditor further requested time to file objections and he is directed to ^{pay} take cost. Time extended till 08/03/2018 and if no objections are filed, the Tribunal will proceed further with this matter. Meanwhile Counsel for Operational Creditor is directed to file compliance for the objections raised by the registry.


Member (T)


Member (J)